IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR CP 71/2002(OA 140/99)

DATE OF ORDER: 23.12.2002

- 1. Giriraj Chaturvedi son of shri a.B. Chaturvedi, resident of 7/166, Vijay Villa, Behind Bunglow of CPWI, Railway colony, Sawaimadhopur.
- 2. Ram Bharat Shankhar son of shri Guljari Lal, resident of Ward No. 31, Subhash Nagar, Sawaimadhopur.

....Applicants.

VERSUS

- 1. Shri K.K. Agarwal, General Manager, Western Railway, Churchgate, Mumbai.
- 2. Shri I.C. Sharma, Divisional Railway Manager, Western Railway, Kota division, Kota.

....Respondents.

Mr. R.R. Singh, Counsel for the applicant.
Mr. S.S. Hassan, Counsel for the respondents.

CORAM

Hon'ble Mr. H.O. Gupta, Member Administrative)
Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

This Contempt Petition has been filed for alleged wilful disobedience of the order of the Tribunal dated 18.10.2001 in OA No. 140/95.

2. Respondent contemners have filed the reply. It has been stated that Hon'ble High Court has stayed the order of the Tribunal. The learned counsel for the applicant, who is

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present in the court, confirms the same. In the circumstances, at this stage this Contempt Petition is not maintainable and, therefore, dismissed. Noticees are discharged.

(M.L. CHAUHAN)

MEMBER (J)

(H.O. GUPTA)

MEMBER (A)

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